

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-15/2013 (Pt.2)/1264/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the 16<sup>th</sup> February, 2023

Sub:- **Station leave permission .**

Ref:- Your letter No. DJ(D) 993, dtd. 14<sup>th</sup> February, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 17.02.2023 till the morning of 20.02.2023**, as prayed for. The Addl. District & Sessions Judge, FTC, Darrang, Mangaldai, in her absence, the Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of his Court and office under section 10(3) of Cr.P.C.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-15/2013(Pt.2)/1265/A, dated** , 16-02-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**